

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

17. Contempt Petition/4/2023 In C.P.(IB)/934(MB)2020

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2023**

**NAME OF THE PARTIES: - Contempt Petition/4/2023 Mr. Amit
Sangal Proprietor Of M/S. Nitin Plastic
V/s**

**Mr. Kairav Anil Trivedi RP/IP
IN THE MATTER OF**

**Mr. Amit Sangal Proprietor of M/S.
Nitin Plastic**

**V/s
Prince MFG Industries pvt ltd**

Section: 60(5) Sec 66(1) U/s 9 of (IBC)

ORDER

Contempt Petition/4/2023: - Adv. Anuj Kumar Solanki a/w
Adv. Rohit Gaur appeared for the Petitioner. Adv. Kairav Trivedi
appeared for the Respondent. List this matter on **25.09.2023**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)